

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri K.N. Sinha, Member**
2. **Shri Bhanu Bhushan, Member**
3. **Shri A.H. Jung, Member**
4. **Shri Rakesh Nath, Member, Ex-officio**

**Petition No. 160/2005  
with IA.No. 70/2005**

**In the matter of**

Determination of Provisional Transmission tariff for 400 kV D/C Dhauliganga-Bareilly (UPPCL) transmission line along with its associated bays at Bareilly (UPPCL) in Northern Region for the period from 1.8.2005 to 31.3.2009.

**And in the matter of**

Power Grid Corporation of India Limited

**..Petitioner**

Vs

1. Himachal Pradesh State Electricity Board, Shimla
2. Punjab State Electricity Board, Patiala
3. Haryana Vidyut Prasaran Nigam Ltd, Panchkula
4. Power Development Department, Govt. of J&K, Jammu
5. Uttar Pradesh Power Corporation Ltd, Luckow
6. Delhi Transmission Corporation Ltd, New Delhi
7. Chief Engineer, Chandigarh Administration, Chandigarh
8. Uttranchal Power Corporation Ltd, Dehradun
9. Rajasthan Power Procurement Centre, Jaipur
10. Ajmer Vidyut Vitaran Nigam Ltd., Ajmer
11. Jodhpur Vidyut Vitaran Nigam Ltd, Jodhpur
12. Jaipur Vidyut Vitaran Nigam Ltd, Jaipur
13. Northern Railway, New Delhi

**.....Respondents**

**The following were present:**

1. Shri U.K. Tyagi, PGCIL
2. Shri P.C. Pankaj, PGCIL
3. Shri M.M. Mondal, CM (Fin), PGCIL
4. Shri C. Kannan, PGCIL
5. Shri S.P.Srivastava, EE, UPPCL
6. Shri T.P.S. Bawa, OSD, PSEB

**ORDER**  
**(DATE OF HEARING: 21.3.2006)**

The application is made for approval of provisional transmission charges for 400 kV D/C Dhauliganga-Bareilly (UPPCL) transmission line (the transmission line) along with its associated bays at Bareilly (UPPCL) in Northern Region.

2. I.A.No. 70/2005 has been filed for ad interim ex-parte order permitting the petitioner to charge the provisional transmission tariff on monthly basis with effect from the date of commercial operation and annual lease rent subject to adjustment based on approval of final tariff by the Commission.

3. The investment approval for the transmission line was accorded by the Government of India, Ministry of Power under letter dated 1.1.2001 at an estimated cost of Rs. 150.53 crore, which included IDC of Rs. 5.90 crore, though approval for the revised cost estimate for Rs. 182.13 crore is under consideration. The scheme was to be completed by December 2004. The transmission system has been declared under commercial operation w.e.f. 1.8.2005. The petitioner has explained that the reasons for delay in completion were due to the time consumed for getting forest clearance from the Central Government and the Govt. of Uttaranchal, getting ROW through the Tanakpur village in the face of villagers protests, getting permission for military area crossing and getting shutdown of UPPCL feeders to complete the stringing work of the line.

4. The petitioner has also submitted that Govt. of Uttaranchal vide letter dated 21.5.2004 approved transfer of 364.154 hectare of land on lease for a period of 30 years in Pithorgarh, Champavat and Udhamnagar district. Subsequently, Government

of Uttranchal vide letter dated 11.10.2004 approved transfer of 102.49 hectare of land on 30 years' lease in the area falling under Askot Wild Life Sanctuary, Pithorgarh district. As per the letter dated 21.5.2004, 10% of market value of land is required to be paid by the petitioner as lease rent per annum. The petitioner company has deposited Rs.2.31 crores on lease rent for one year as per the present rent and is liable to pay the annual lease rent as per actuals applicable from time to time. The petitioner has sought permission of the Commission to recover the lease rent from the respondents. These aspects will be considered by the Commission at the time of approval of final tariff.

5. The estimated completion cost of the transmission line is stated to be Rs. 17325.34 lakh against the approved cost of Rs.15053.00 lakh. The actual expenditure up to the date of commercial operation, that is, 1.8.2005 was Rs.15928.00 lakh as per the Chartered Accountant's certificate dated 16.11.2005 placed on record by the petitioner and the balance estimated expenditure is stated to be Rs. 959.67 lakh. The annual provisional transmission charges claimed by the petitioner are given hereunder:

period	Annual Transmission Charges
2005-06(Pro-rata)	1154.67
2006-07	1732.58
2007-08	1722.63
2008-09	1796.82

6. The petitioner has claimed provisional transmission charges based on the capital cost of Rs. 15928.00 lakh as on the date of commercial operation. The petitioner has published notices in the newspapers on the provisional tariff proposal in accordance with the procedure specified by the Commission.

7. The Commission has considered present approved cost of Rs.15053.00 as the base for determining the provisional tariff. Therefore we allow annual transmission

charges of Rs. 1555.01 lakh for the transmission system, on provisional basis from the date of commercial operation subject to adjustment after determination of final tariff. The provisional transmission charges allowed are 95% of the transmission charges claimed by the petitioner on capital cost of Rs. 15928.00 lakh and further adjusted to capital cost of Rs. 15053.00 lakh.

8. The petitioner has sought approval for the reimbursement of expenditure incurred on publication of notices in the newspapers. The petitioner shall claim reimbursement of the said expenditure directly from the respondents in one installment in the ratio applicable for sharing of transmission charges. The petitioner has also sought reimbursement of filing fee paid. A final view on reimbursement of filing fee is yet to be taken by the Commission for which views of the stakeholder have been called for. The view taken on consideration of the comments received shall apply in the present case as regards reimbursement of filing fee.

9. With the above, the present petition and I.A. stands disposed of. The petitioner shall file the fresh petition for approval of final tariff in accordance with the Commission's regulations on the subject latest by 31.7.2006.

<b>Sd-/ (RAKESH NATH) MEMBER</b>	<b>sd-/ (BHANU BHUSHAN) MEMBER</b>	<b>sd-/ (K.N.SINHA) MEMBER</b>	<b>sd-/ (A.H. JUNG) MEMBER</b>
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**New Delhi dated the 7<sup>th</sup> April 2006**